

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.+2299
ANSWERED ON 09.12.2024**

DEVELOPMENT OF MITHI VAV

+2299. SMT. GENIBEN NAGAJI THAKOR:

Will the Minister of TOURISM be pleased to state:

- (a) whether tourist places are being developed by the Government in the State of Gujarat;**
- (b) if so, the details thereof;**
- (c) whether Mithi Vav is included in the said tourist places;**
- (d) if so, the details of steps taken by the Government for the development of Mithi Vav;**
- (e) the details of the funds allocated for the development of Mithi Vav during the last ten years; and**
- (f) the details of the development work that has been carried out there till date?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (f): Development and promotion of tourism destinations and products is primarily undertaken by the concerned State Government (SG)/Union Territory Administration (UT). The Ministry of Tourism under its Central Sector scheme of 'Swadesh Darshan' complements tourism development efforts undertaken by the State Governments/UT Administrations by extending financial assistance in consultation with them. The Ministry of Tourism has not sanctioned any project for development of Mithi Vav. However, as part of Swadesh Darshan scheme, it has sanctioned 3 projects in the State of Gujarat for Rs.176.97 Crore, the details of which is annexed. The Ministry of Tourism has revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations, following a destination & tourist-

centric approach and has identified 'Dholavira' and 'Dwarka' as destinations.

Government of India has also sanctioned 2 tourism projects namely 'Ecotourism Destination at Kerly (Mokarsagar), Porbandar' for Rs.99.50 Crore and 'Tented City and Convention Centre, Dhordo' for Rs.51.56 Crore in State of Gujarat under the 'Scheme for Special Assistance to States for Capital Investment 2024-25' (SASCI).

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.+2299 ANSWERED ON 09.12.2024 REGARDING DEVELOPMENT OF MITHI VAV RAISED BY SMT. GENIBEN NAGAJI THAKOR.**

The list of the projects sanctioned under Swadesh Darshan scheme in the State of Gujarat is as under:

Amount in (₹ Crore)

S. No.	State	Circuit / Sanction Year	Name of the Project	Amount Sanctioned
1.	Gujarat	Heritage Circuit 2016-17	Development of Ahmedabad- Rajkot- Porbandar -Bardoli- Dandi	59.17
2.	Gujarat	Heritage Circuit 2016-17	Development of Vadnagar- Modhera	91.12
3.	Gujarat	Buddhist Circuit 2017-18	Development of Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana	26.68
Total				176.97
